

ITEM NO.18

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

Criminal Appeal No(s). 1546/2021

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

RAKESH SINGH & ORS.

Respondent(s)

Date : 02-11-2022 This appeal was called on for hearing today.

For Appellant(s) Mr. Sanjay Kumar Tyagi, AOR
Mr. Sandeep Singh Adv.
Mr. Ajay Kumar Pandey Adv.

Mr. Harsh Pratap Shahi, Adv.
Mr. Dhruv Joshi, Adv.
Mr. Vinay Kaushik, Adv.

For Respondent(s)
Mr. Gaurav Khanna, AOR
Ms. Deepali Bhanot, Adv.

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

All respondents are duly represented.

Records have not been received.

Issue D.O. letter.

List again on 8.12.2022.

S.P.S. LALER
Registrar

MG